

ernment in Delhi during the period 1-1-76 to 30-4-76; and

(b) whether inquiries in all the cases have been completed and if so, what action has been taken by Government in each case so far?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b). Complaints against 338 persons were received by the Delhi Administration during the relevant period. Enquiries have been completed in 309 cases. In 146 cases, nothing adverse has come to notice. In 163 cases, some incriminating material has been found and necessary action in this regard is being taken by the Assessing Authorities concerned.

Generation of Hydel Power by cutting mountain ranges

3816. SHRI NITIRAJ SINGH CHAUDHARY: Will the Minister of ENERGY be pleased to state:

(a) whether colossal hydel power could be generated by cutting about 56 Kms. of mountain ranges between Tsela DZ and Dihang which gives a fall of about 900 metres of Brahmaputra; and

(b) if so, steps so far taken by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDHESHWAR PRASAD): (a) and (b). There is potential for power development on the Brahmaputra river as it enters India from Tibet. Some of the locations for development of the hydro-electric potential may have to transcend national boundaries. So far no steps have been taken for development of power in this area.

Report of enquiry against Accounts Officer of NIDC

3817. SHRI S. A. MURUGANANTHAM: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to refer to the reply given to Unstarred Question No. 1233 on the 26th February, 1975 regarding Enquiry against Accounts Officer of NIDC and state:

(a) whether the departmental enquiry officer has since submitted his report regarding the drawal of excess H.R.A. by the Accounts Officer of the National Industrial Development Corporation Limited, on the basis of bogus rent receipt; and

(b) if so, his findings and the action taken thereon?

THE MINISTER OF INDUSTRY AND CIVIL SUPPLIES (SHRI T.A. PAI): (a) and (b). Yes, Sir. In accordance with the decision of the disciplinary authority, an amount of Rs. 1270.60, being the amount of HRA drawn by the Officer, was refunded by the Officer. The action taken was also reported to the Board of Directors of the Corporation.

संघ लोक सेवा आयोग तथा विश्व-विद्यालयों की परीक्षाओं में समन्वय

3818. डा० लक्ष्मी नारायण पांडेय : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या संघ लोक सेवा आयोग ने यह विचार व्यक्त किया है कि उसकी वर्तमान चयन प्रणाली में परिवर्तन की आवश्यकता है ;

(ख) क्या आयोग ने 1974-75 के अपने वार्षिक प्रतिवेदन में भी इसकी परीक्षाओं तथा विश्वविद्यालयों को परीक्षाओं में सामंजस्य अथवा समन्वय स्थापित करने की आवश्यकता पर बल दिया है ; और